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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1716/2023 CM APPL. 6527/2023 CM APPL. 6528/2023

CM APPL. 6905/2024

NAVEEN KUMAR Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI ADN ANR

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

with Mr. Virendra Singh, Adv. for

MCD.

Ms. Urvi Mohan, Adv. for GNCTD.

(36)

+ W.P.(C) 1792/2023 CM APPL. 6824/2023 CM APPL. 6825/2023 CM

APPL. 20974/2023

RAJ KUMAR Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI AND ORS.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

with Mr. Virendra Singh, Adv. for

MCD.

Ms. Urvi Mohan, Adv. for GNCTD. Mr. Mohd. Irshad, ASC GNCTD with Ms. Nasreen, Mr. Kunal Raj and Mr. Shailesh Chouhan, Advs. for R-3.

(37)

+ W.P.(C) 1781/2023 CM APPL. 6790/2023 CM APPL. 6791/2023 CM

APPL. 17642/2023

VICKY AND ANR Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI AND ANR

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel





with Mr. Virendra Singh, Adv. for MCD.

Ms. Urvi Mohan, Adv. for GNCTD. Mr.Raghvendra Upadhyay, Panel Counsel, Ms.Purnima Jain, Mr.Vaibhav Tripathi, Advocates for

R3/SHO.

(38)

 W.P.(C) 2174/2023 CM APPL. 8266/2023 CM APPL. 8267/2023 CM APPL. 21474/2023

KULDEEP SINGH Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MCD AND ANR.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

with Mr. Virendra Singh, Adv. for

MCD.

Mr. Divyam Nandrajog, Panel Counsel GNCTD with Mr. Jatin Dua,

Counsel GNC1D with Mr. Jatin 1

Adv. for R-3.

(39)

+ W.P.(C) 2256/2023 CM APPL. 8544/2023 CM APPL. 8545/2023 DINESH KUMAR Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

with Mr. Virendra Singh, Adv. for

MCD.

Mr. Divyam Nandrajog, Panel Counsel GNCTD with Mr. Jatin Dua,

Adv. for R-3.

(40)

+ W.P.(C) 3049/2023 CM APPL. 11832/2023 CM APPL. 11833/2023 DELHI HAWKERS WELFARE ASSOCIATION





THROUGH ITS GENERAL SECRETARY Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNICIPAL CORPORATION OF DELHI & ORS.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

with Mr. Virendra Singh, Adv. for

MCD.

Mr. Ripu Daman Bhardwaj, CGSC with Ms. Kushagra Kumar, Adv. for

UOI.

Mr. Divyam Nandrajog, Panel Counsel GNCTD with Mr. Jatin Dua,

Adv. for R-3, 4 and 5.

(41)

+ W.P.(C) 3503/2023 CM APPL. 13561/2023

MD. HASHIM ANSARI Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNICIPAL CORPORATION OF DELHI & ORS.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

with Mr. Virendra Singh, Adv. for

MCD.

Mr. Divyam Nandrajog, Panel Counsel GNCTD with Mr. Jatin Dua,

Adv. for R-2, 3 and 4.

(42)

+ W.P.(C) 6100/2023

KARTAR@RAMKARTAR Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI AND ORS

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

with Mr. Virendra Singh, Adv. for

MCD.





1. List on 01.04.2024.

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VIBHU BAKHRU, J

TARA VITASTA GANJU, J

FEBRUARY 21, 2024/r

Click here to check corrigendum, if any